सं॰ 2/1/2016-Adınn.I(LA) भारत सरकार /Government of India विधि एवं न्याय मंत्रालय Ministry of Law & Justice विधि कार्य विभाग Department of Legal Affairs

> Shastri Bhawan, New Delhi, Dated the 3 danuary, 2020

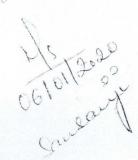
OFFICE ORDER No. 4/2020

Consequent upon recommendation of the Union Public Service Commission, Shri Raj Bahadur is hereby appointed to the post of Additional Government Advocate (Grade-II of the Government Advocates' Cadre of the Indian Legal Service), in the Level 13 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice, with effect from

> 3/1/2020 (Raghunathan T.V) Under Secretary to the Govt. of India Tel:- 2338 4763

Copy to:

- 1. Shri Raj Bahadur, Additional Government Advocate. He will be on probation for a period of two years with effect from 01.01.2020. The probation period may be extended at the discretion of the Competent Authority, if necessary. His continuance in the post will be subject to the satisfactory completion of probation period.
- Shri N. K. Sinha, Deputy Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi, with reference to their letter No. F.1/14(3)/2018-R-II dated 10.12.2019.
- The Pay & Accounts Officer, Department of Legal Affairs, Ministry of Law & Justice,
- PS to MLJ /PPS to Law Secretary/PPS to Additional Secretaries /PPS to Joint 5.
- Branch Secretariats (Kolkata/Bengaluru/Mumbai/Chennai).
- Admn. II/III/IV (LA) Sections/Vigilance Unit/Litigation (HC & CAT)/Litigation (LC)/Central Agency Section/Cash Section (LA) Personal File/Office Order.



No. D-17013/1/2016-Admn.CAS
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Unified Litigation Agency
(Central Agency Section)

Supreme Court Compound, Bhagwan Das Road, New Delhi-1

Dated : 0.2.. Jan. 2020

Order

Sub: Delegation of Financial Powers - regarding

In partial modification of office memorandum of even no. dated 6th Dec. 2016(copy enclosed), Shri Raj Bahadur who was earlier exercising the powers of *Head of Office, Central Agency Section* in the capacity of Dy. Government Advocate shall now exercise such powers in the capacity of Additional Government Advocate consequent upon his joining on the said post w.e.f. 01.01.2020.

2. The other terms & conditions of the O.M. dated 6th Dec. 2016 shall remain unchanged.

This has the approval of Head of Department, Central Agency Section.

Encl: As above.

Under Secretary to the Govt. of India

Central Agency Section Tel. No. 011-23382180

Copy for information to:

- 1. Shri Raj Bahadur, Addl. Government Advocate
- 2. All Government Advocates, CAS
- 3. Deputy Secretary(Admn.I), D/o Legal Affairs, Shastri Bhawan, N. Delhi
- 4. PPS to Incharge, CAS
- 5. Pay & Accounts Officer, Department of Legal Affairs
- 6. DDO/CAS
- 7. Cash Unit, CAS with three spare copies / Fee Bill Unit / P.D. Unit